

EMA INDIA LIMITED

(CIN: L27201UP1971PLC003408)

Registered Office: 502, Gopala Chambers, 14/123 Parade, Kanpur-208001.

Contact No.: +91 94531 53780 • Email ID: emaindia.cs@gmail.com • Website: www.emainduction.com

Open Offer for acquisition up to 2,61,300 fully paid-up equity shares having face value of ₹10 each representing 26.00% of the Equity Share Capital of EMA India Limited ("EMA"/"Target Company") at a price of ₹124 per equity share from the public shareholders of the Target Company by Dynalog (India) Limited ("Acquirer 1"), Mr. Shivaji Dattatraya Adhalrao ("Acquirer 2"), Mrs. Kalpana Shivaji Adhalrao ("Acquirer 3"), Mr. Akshay Shivaji Adhalrao ("Acquirer 4"), Mr. Apurva Shivaji Adhalrao ("Acquirer 5") and Mrs. Madhuri Akshay Adhalrao ("Acquirer 6") ("Acquirer 1", "Acquirer 2", "Acquirer 3", "Acquirer 4", "Acquirer 5" and "Acquirer 6" hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer"), in respect of the Open Offer, on behalf of the Acquirers, pursuant to and in compliance with Regulation 18(12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the offer was made on August 06, 2025, in the following newspapers:

Publication	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition
Lokbharti	Hindi	Kanpur Edition

1)	Name of the Target Company	:	EMA India Limited
2)	Name of the Acquirers	:	1) Dynalog (India) Limited : Acquirer 1 2) Mr. Shivaji Dattatraya Adhalrao : Acquirer 2 3) Mrs. Kalpana Shivaji Adhalrao : Acquirer 3 4) Mr. Akshay Shivaji Adhalrao : Acquirer 4 5) Mr. Apurva Shivaji Adhalrao : Acquirer 5 6) Mrs. Madhuri Akshay Adhalrao : Acquirer 6
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Alankit Assignments Limited
5)	Offer Details:		
	a) Date of Opening of the Offer	:	Friday, November 14, 2025
	b) Date of Closure of the Offer	:	Thursday, November 27, 2025
6)	Last Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Thursday, December 11, 2025

7) Details of Acquisition by the Acquirers:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹124.00 per Equity Share		₹124.00 per Equity Share	
7.2	Aggregate number of Shares tendered	Up to 2,61,300 Equity Shares ⁽¹⁾		200	
7.3	Aggregate number of Shares accepted	Up to 2,61,300 Equity Shares ⁽¹⁾		200	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,24,01,200 ⁽¹⁾⁽²⁾		₹24,800 ⁽²⁾	
7.5	Shareholding of the Acquirers before Public Announcement				
	• Number	Nil		Nil	
	• % of Emerging Voting Share Capital	Not Applicable		Not Applicable	
7.6	Shares acquired by way of Share Purchase Agreement				
	• Number	4,52,549		4,52,549	
	• % of Emerging Voting Share Capital	45.03%		45.03%	
7.7	Shares Acquired by way of Open Offer				
	• Number	2,61,300 ⁽¹⁾		200	
	• % of Emerging Voting Share Capital	26.00%		Negligible	
7.8	Shares acquired after Detailed Public Statement ("DPS")				
	• Number	Nil		Nil	
	• % of Emerging Voting Share Capital	Not Applicable		Not Applicable	
	• Price of the Shares acquired	Not Applicable		Not Applicable	
7.9	Post Offer Shareholding of the Acquirers				
	• Number	7,13,849		4,52,749	
	• % of Emerging Voting Share Capital	71.03%		45.05%	
7.10	Pre & Post offer Shareholding of the Public: • Number • % of Emerging Voting Share Capital	Pre-Offer	Post Offer	Pre-Offer	Post Offer
		5,14,451 51.19%	2,91,151 28.97%	5,14,451 51.19%	5,52,251 54.95%

⁽¹⁾ Assuming full acceptance in the Open Offer.

⁽²⁾ Excludes Brokerage and other charges.

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and for the obligations under SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated November 01, 2025.

Issued by Manager to the Offer:



MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit, Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai-400 057.
Tel. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com
SEBI Regn No.: INM000012128

For and on behalf of the Acquirers:

For Dynalog (India) Limited

Sd/- Akshay Shivaji Adhalrao Managing Director	Sd/- Shivaji Dattatraya Adhalrao	Sd/- Kalpana Shivaji Adhalrao
Sd/ Akshay Shivaji Adhalrao	Sd/- Apurva Shivaji Adhalrao	Sd/- Madhuri Akshay Adhalrao

Date : December 17, 2025
Place : Mumbai